

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal Diary No(s). 5842/2016

EX-654624- B W.O. SHOAIB PASHA RDO/FIT

Appellant(s)

VERSUS

UNION OF INDIA AND ORS

Respondent(s)

(with appln. (s) for leave to appeal u/s 31(1) of the armed forces  
tribunal act, 2007)

Date : 04/08/2016 This appeal was called on for hearing today.

For Appellant(s) Mr.Lagnesh Mishra,Adv.  
Mr. V. N. Raghupathy,Adv.For Respondent(s) Mr.V.E.Gayatheri,Adv.  
Mr. Shreekant N. Terdal,Adv.UPON hearing the counsel the Court made the following  
O R D E RLd.counsel for the respondents has already filed the counter  
affidavit. Viewed thus, the matter shall be processed for listing  
before the Hon'ble Court as per rules.(M V RAMESH)  
Registrar

SB